

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Dr. C.K.G. Nair, Member - I
 Coram - Presiding Officer//Member - 1
 CIVIL CAUSE LIST OF DATE :22/02/2019 - 10.30 A.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Part Heard- MA.No. 206/2017 & MA.No. 318/2017 AND				
1	SEBI Appeal	91/2015	Gagan Rastogi Vs. SEBI	Somasekhar Sundaresan,Adv. i/b Sonu Tandon, Adv. Gauarv Joshi,Sr.Adv. i/b K.Ashar and Co.
MA.No. 172/2015 AND				
2	SEBI Appeal	219/2015	Asia Texx Enterprise Limited Vs. SEBI	Somasekhar Sundaresan,Adv. i/b Sonu Tandon, Adv. Gaurav Joshi,Sr.,Adv i/b K.Ashar and Co.
Further Hearing				
3	SEBI Appeal	349/2018	M/s. Therm Flow Engineers Pvt. Ltd. Vs. SEBI	Somasekhar S.Adv. i/b Joby Mathew and Associates Gaurav Joshi,Sr.,Adv i/b K.Ashar and Co.
Part Heard				
4	SEBI Appeal	90/2018	Harsh Jayesh Gala Vs. SEBI	Janak Bathiya,Adv i/b Bathiya Legal Karan Bhosale,Adv. i/b Legasis Partners
5	SEBI Appeal	156/2018	Manish Arvindbhai Waghela Vs. SEBI	Bankim Mehta, Advocate Karan Bhosale,Adv. i/b Legasis Partners
CA.No. 1/2019 AND				
Admission				
6	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP

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7	SEBI Appeal	68/2019 MA.No. 74/2019 AND	Kiran Kulkarni Vs. SEBI	Mr. Ramesh Gogawat, Advocate- i/b JMA Chirag Bhavsar, Adv. i/b MDP and Partners
8	SEBI Appeal	69/2019	Pankaj Kumar Vs. SEBI	Mr. Ramesh Gogawat, Advocate- i/b JMA Chirag Bhavsar, Adv. i/b MDP and Partners
MA Hearing - For Orders MA.No.14/2019 IN				
9	SEBI Appeal	161/2018	Taksheel Solutions Ltd. and Anr. Vs. SEBI	Ankit Lohia, Adv. i/b Mindspright Legal Abhiraj Arora, Adv. i/b ELP
Admission Disposal MA.No.138/2018 AND				
10	SEBI Appeal	186/2018	Durga Kuchana Vs. SEBI	Ms. AkshayaBansali,Advocate -i/b-Mindspright Legal Mr. Vivek Shah, Advocate- i/b ELP
MA.No. 139/2018 AND				
11	SEBI Appeal	187/2018	Ramaswamy Kuchana Vs. SEBI	Ankit Lohia, Adv. i/b Mindspright Legal Gaurav Joshi, Sr.Adv. i/b ELP
MA.No. 140/2018 AND				
12	SEBI Appeal	188/2018	Ravi Kusum Vs. SEBI	Ms. AkshayaBansali,Advocate -i/b-Mindspright Legal Mr. Vivek Shah, Advocate- i/b ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Admission Disposal				
		MA.NO. 264/2017 AND		
13	SEBI Appeal	275/2017	Debi Prasad Patra Vs. SeBI	Vinay Chauhan,Adv i/b Corporate Law Chambers India Aditya Mehta,Advocate-i/bSinghan iaLegalServices
		MA.NO. 270/2017 AND		
14	SEBI Appeal	289/2017	Tantra Narayan Thakur Vs. SEBI	Vinay Chauhan,Adv i/b Corporate Law Chambers India Aditya Mehta,Advocate-i/bSinghan iaLegalServices
		MA.NO. 271/2017 AND		
15	SEBI Appeal	290/2017	Nand Gopal Khaitan Vs. SEBI	Vinay Chauhan,Adv i/b Corporate Law Chambers India Aditya Mehta,Advocate-i/bSinghan iaLegalServices
		MA.NO. 275/2017 AND		
16	SEBI Appeal	296/2017	Amit Kiran Deb Vs. SEBI	Vinay Chauhan,Adv i/b Corporate Law Chambers India Aditya Mehta,Advocate-i/bSinghan iaLegalServices
		MA.NO. 183/2018 & MA.NO. 328/2018 AND		
17	SEBI Appeal	96/2018	Neptune Overseas Limited and Anr. Vs. SEBI	Hitesh Buch PCS i/b Hitesh Buch and Associates Mustafa Doctor, Sr. Adv. i/b K.Ashar and Co.
18	SEBI Appeal	209/2018	Sanket Investment and Marketng Ltd. and Others Vs. SEBI	Aparna Wagle, Adv. i/b Alliance Law Santanu Mitra, Adv. i/b Desai and Diwanji

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19	SEBI Appeal	MA.No. 228/2018 AND 275/2018	Banas Finance Ltd. and Anr. Vs. SEBI	Vandana Mishra, Adv. i/b Profess Law Associates Kaushal Parsekar, Adv - i/b Legasis Partners
20	SEBI Appeal	MA.No. 257/2018 AND 309/2018	P.M. Commercial Co. Ltd. Vs. SEBI	K.C. Jacob,Adv. i/b Corporate Law Chambers India Kaushal Parsekar, Adv. i/b Legasis Partners
21	SEBI Appeal	MA.No. 374/2018 AND 420/2018	Haresh Ramchandra Posnak Vs. SEBI	Harsh Kesharia, Advocate Santanu Mitra,Adv. i/b Desai and Diwanji
22	SEBI Appeal	437/2018	Kitex Garments Ltd. Vs. SEBI	Vinay Chauhan,Adv.i/b Corporate Law Chambers India Kaushal Parsekar,Adv. i/b Legasis Partners

Doctor 21/2/19
 SECTION OFFICER - COURT OFFICER
 SECURITIES APPELLATE TRIBUNAL
 MUMBAI